

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

119.I.A 5644/2023

I.A. 3419/2022

I.A. 1544/2022

I.A. 523/2022

I.A. 19/2022

IN

C.P.(IB)-4404(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: ICICI Bank Limited

V/s.

Mercator Limited & Anr

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **02.05.2024**.

Sd/-

CHARANJEET SINGH GULATI

Member (Technical)

/RKS/

Sd/-

LAKSHMI GURUNG

Member (Judicial)